

OFFICE OF THE  
PRINCIPAL DISTRICT & SESSIONS JUDGE UDHAMPUR  
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**C I R C U L A R**

No. 100

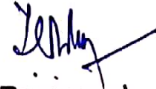
Dated: 27-08-2021.

It has come to the notice of the undersigned that upon the direction of **Hon'ble e-Committee Supreme Court of India**, NIC Pune has developed new version of Case Information System (CIS 3.2) in which many new features has been added which are beneficial especially for Ahlimads. The new separate module for Traffic Challans has also been included in the Case Information System (CIS 3.2). Therefore, a training programme will be organised by e-Courts Staff on **31<sup>st</sup> of August 2021 at 03:00PM to 04:00PM** in the **Conference Hall of District Legal Services Authority, Udhampur.**

In this regard, all the Judicial Officers along with their Judicial Staff posted at District Headquarter Udhampur are herby directed to participate in the said training programme physically and Judicial Officers along with their Judicial Staff of Taluka Courts are herby directed to participate in the said training programme virtually.

Link for the said training programme shall be:

**<http://meet.jit.si/CISTraining>**



**(Y.P Bourney)**

Principal District & Sessions Judge,  
Udhampur.

**Copy to the:**

1. All the Judicial Officers of District Udhampur for information & compliance.
2. Central Project Coordinator, e-Courts Project, High Court of J&K and Ladakh for information.
3. Chief Administrative Officer, with the direction to circulate the circular among the Ministerial Staff of District Udhampur.
4. System Officer, e-courts Section for compliance.
5. Office Copy.



Principal District & Sessions Judge,  
Udhampur.